

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON

COMPLAINT REGARDING ALIGNMENT FOR NH IN KERALA .

2900

Shri P. Rajeeve

Will the Minister of ROAD TRANSPORT & HIGHWAYS be pleased to state :-

(a) whether Government has received any complaints regarding the alignment for highway development in Kollam, Allapuzha districts in Kerala;

(b) if so, the details thereof; and

(c) what steps have been taken by Government on these complaints?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI R. P. N. SINGH)

(a) and (b) Yes Sir. A number of complaints/requests related to change in alignment, restriction of ROW to 30m etc have been received from various districts in Kerala including Kollam and Allapuzha districts for Cherthala-Ochira and Ochira-Trivandrum projects proposed under NHDP Phase-III on NH-47 in Kerala. Representations were also received for changing the alignment of NH-220 passing through Kollam-Kottakkam-Chengannur-Kottayam-Kumily to Kollam-Kundara-East Kallada-Bharanaikkavu-Sooranadu-Thamarakullam-Charummoodu-Chunakkara-Chengannur-Kottayam-Kumily.

(c) Government of India referred the complaints to the District Level Committees headed by District Collectors with State Governments, PWDs, NHAI and Revenue Officers as Members. As regards NH-220, keeping in view very high cost of land in Kerala, the State Government has been asked to share the cost of land acquisition for the new alignment.